

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Criminal Appellate Jurisdiction)

Criminal Appeal (D.B.) No. 511 of 2009, Criminal Appeal (D.B.) No. 1053 of 2009 with Criminal Appeal (D.B.) No. 1016 of 2009, Criminal Appeal (D.B.) No. 880 of 2014 with Criminal Appeal (D.B.) No. 864 of 2014, Criminal Appeal (D.B.) No. 356 of 2016, Criminal Appeal (D.B.) No. 842 of 2017 and Criminal Appeal (D.B.) No. 394 of 2019

(Through V.C.)

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

Dated: 06th September, 2021

These matters shall remain on Board alongwith the matters listed in the main cause-list dated 07.09.2021, to be taken up in seriatim.

(Shree Chandrashekhar, J.)

(Ratnaker Bhengra, J.)

RKM